

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.311
IA-5773/2022
in
IB-11(ND)/2022

IN THE MATTER OF:

Rudra Buildwell Constructions Pvt Ltd.

.... **APPLICANT/PETITIONER**

Vs.

PSA Impex Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC Code 2016

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Anand, Mr. Mohak Sharma, Mr. Sajal
Jain, Ms. Supriyo Banerjee, Advocates

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 26.05.2023.

Sd/-
(Court Officer)